

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 107**

**IB-617/ND/2022**

**IA-2789/ND/2023, IA-3360/ND/2023**

**IN THE MATTER OF:**

**Three C Green Developers Pvt. Ltd.**

**... Applicant/Petitioner**

**Versus**

**Three C Infratech Pvt. Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 04.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-2789/ND/2023, IA-3360/ND/2023:** List on 05.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**